

[Sh. Rajendra Agnihotri]

**(v) Need to Provide a Centre at Indore, Madhya-Pradesh for Examinations conducted by UPSC and SSC.**

SHRIMATI SUMITRA MAHAJAN (Indore) : Mr. Deputy Speaker, Sir, the examination centre at Indore for examinations conducted by SSC has been discontinued which has created many problems. Not only this, there is a long standing demand for providing an examination centre at Indore for the Indian Administrative Service. Indore is the largest area not from population angle but from the angle of number of candidates as well. For want of this facility at Indore, at present the candidates in large number have to travel to other cities. If a centre is provided at Indore not only the money and energies of candidates of Indore will be saved but it will benefit the candidates of Ujjain, Ratlam, Khandwa and Khargone also.

Therefore, I request the Central Government to provide a centre at Indore at an early date for examinations conducted by SSC and UPSC.

**(vi) Need to Provide Central Assistance to Government of Bihar for Providing Relief to the People affected by Drought**

SHRI SHIVA SHARAN SINHA (Vaishali) : Mr. Deputy Speaker, Sir, a drought like situation has arisen in Bihar. Acute drought situation is there in the absence of rains. Last year there was neither Rabi Crop nor Kharif crop. Present Rabi crop is also on the verge of destruction. Wells, ponds and tube-wells have all gone dry. For want of foodgrains and water, hunger is there. Millions of poor people are migrating from Bihar. To combat this critical situation, Bihar Government alone is not capable. Whatever is possible, it is doing but that is not adequate.

In order to provide relief to the affected

humanity on war-footing, the agriculture sector needs certain reforms so that drought can be tackled in future. For this purpose, the Bihar Government has sought appropriate assistance from the Central Government. But the State has not been able to get enough assistance till now which is urgently needed.

Therefore, I request the Central Government to provide adequate funds and other necessary material to State Government so that the Situation can be tackled effectively.

**(vii) Need to provide suitable compensation to the farmers whose land has been acquired by TATA fertilizer fFactory in Sambhal Parilamentary Constituency, Uttar Pradesh**

DR. S.P. YADAV (Sambhal) : Sir, the construction work on Tata Fertilizer Factory at Bawarala in my Lok Sabha Constituency, Sambhal has been going on for the last ten years but production has not yet started in the factory. For setting up this factory, and belonging to villagers of nearly five villages has been acquired rendering small farmers of these villages landless. Neither any compensation has been given to farmers for the acquisition of their land as per rules nor any employment has been provided to them in the Tata Fertilizer Factory whereas the management of the Factory is recruiting people from outside in various categories of employees.

It is my request to the Central Government that the outstanding compensation to the concerned villages should be paid immediately and at the same time, directives should also be issued and that the concerned landless and other unemployed youth of Gunnaur area should be given jobs in various services of the factory.